

COURT NO. 24**THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN**

**To be heard on Tuesday the 25th day of August 2026(AT 02:15 PM- HYBRID MODE) NOTE-For Registration-
<https://tshc.vconsol.com/register> For attending Court Proceedings <https://tshc.vconsol.com/login>**

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>ADMISSION</u>					
1	CRP/931/2019 IA 2/2019(Stay Petition) AS/1639/2018	Akula Lingaiah (died per LRs) Vs Bonala Sheela Rani , Tanuja	BETHI VENKATESWARLU	KRISHNA KISHORE KOVVURI	KARIMNAGAR R1 TO R5 FRESH NOTICE SENT N OT YET RETURNED PROOF OF SERVICE NOT FILED
2	AS/1639/2018 IA 1/2018(Condone Delay in Rep) IA 2/2018(Condone Delay Petition) IA 1/2026(Condone Delay Petition) IA 2/2026(Set Aside Abatement) IA 3/2026(L R Petition)	AKULA LINGAIAH Vs BONALA SHEELA RANI,TANUJA	BETHI VENKATESWARLU		KARIMNAGAR PROOF OF SERVICE FILED VIDE USR NO 91007/2018. SR-PARTY LEFT AS PER MEMO FILED VIDE USR NO.121485/20 23. MEMO FILED VIDE USR NO.121485/20 23. MEMO FILED VIDE USR NO.7117/2024 .
<u>INTERLOCUTORY</u>					
3	CCCA/24/2017 IA 2/2017(CCCAMP 61/2017)(Stay Petition) IA 1/2024(Stay Petition) IA 2/2024(L R Petition) CCCA/103/2016	R.Venkat Rao Vs R. Raju (died per L.Rs)	P LAKSHMA REDDY	SATISH KUMAR VARMA (R4) PUSHADAPU SUBBA RAO (R19) SATISH KUMAR VARMA (R12) SATISH KUMAR VARMA (R5) SATISH KUMAR VARMA (R2) SATISH KUMAR VARMA (R3) SATISH KUMAR VARMA (R14)	HYDERABAD PROOF OF SERVICE FILED VIDE USR NO.64731/202 4. PROOF OF SERVICE FILED VIDE USR NO.74675/202 4. SATISH KUMAR VARMA FOR PROPOSED RESPONDEN TS NO 17 TO 19 VIDE USR NO 81793 OF 2024 MEMO FILED VIDE USR NO.34993/202 6
4	CCCA/103/2016	R. RAJU (DIED) Vs R. BABAIAH (DIED)	NULL	PUSHADAPU SUBBA RAO J KANAKAIAH (R9) MD ZAINUDDIN KHAN (R11)	HYDERABAD

5	AS/147/2017 IA 1/2019(Vacate Stay Petition) IA 2/2019(Vacate Stay Petition) IA 1/2021(Vacate Stay Petition) IA 1/2026(Implead Petition) AS/118/2017 AS/124/2017 AS/194/2018	C.Chandra Sekhar Reddy Vs C.Chakradhar Reddy.	NARESH REDDY CHINNOLLA	CH VENKATESHWARA REDDY (R17) POTTIGARI SRIDHAR REDDY (R27) CH VENKATESHWARA REDDY (R16) SRINIVASA RAO MADIRAJU (R25) G ANANDAM (R32) N SAIDA RAO G ANANDAM (R31) CHALAKANI VENKAT YADAV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R21) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R22) K GOVERDHAN REDDY G ANANDAM (R30) POTTIGARI SRIDHAR REDDY	RANGA REDDY RR- 1,7,9,10,15,17, 19,20,21,22,26 - SERVED VIDE POSTAL ENDORSEME NT. RR-2,3,4,11- RETURNED UNSERVED- (NO SUCH PERSONS) RR-5,6-DIED VIDE C.T. RR-8 VIDE POSTAL ENDORSEME NT R-12-RETD UNSERVED- ABSEND R-13-OUT OF STATION RR-14 & 18- PARTIES LEFT RR-23,24- (NOT CLAIMED)VID E POSTAL ENDORSMEN T RR-28 & 29- (WANT OF FOREIGN COVERS)VIDE POSTAL ENDORSEME NT MEMO FILED VIDE USR NO.137273 OF 2025
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6	AS/118/2017 IA 1/2019(Vacate Stay Petition) IA 2/2019(Vacate Stay Petition) IA 1/2021(Vacate Stay Petition) IA 1/2026(Implead Petition)	C. CHAKRADHAR REDDY, Vs C.CHANDRA SEKHAR REDDY	D MADHAVI	G ANANDAM (R28) G ANANDAM (R27) N SAIDA RAO G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R19) E V V S RAVI KUMAR SRINIVASA RAO MADIRAJU (R22) POTTIGARI SRIDHAR REDDY (R24) K GOVERDHAN REDDY G ANANDAM (R29) CH VENKATESHWARA REDDY (R13) CH VENKATESHWARA REDDY (R14) POTTIGARI SRIDHAR REDDY	RANGA REDDY R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R1,8,11,31,32- Retured unserved- No such person R2&3-Died vide C.T. R4,12,16,17,19 ,20,23,29,30- served R5,13-Expired vide Postal endorsement R6,7,18,25,26, 28- R9-Returned unserved- out of state R10-Returned unserved - insufficient address R14-App. by Government pleader R15-Returned unserved- left R22-App. by Chalakani Venkat Yadav (9467) vide Sr No.100130/19. R24-App. by P.Sridhar Reddy R27-App.by proof of service not filed for rr- 1,4,6 to 11,15,18,19,25 to 28,30 & 32 steps due to rr- 5 & 13
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7	AS/124/2017 IA 1/2018(Implead Petition) IA 2/2018(Miscellaneous Petition) IA 3/2018(Direction Petition) IA 1/2019(Vacate Stay Petition) IA 2/2019(Vacate Stay Petition) IA 1/2021(Vacate Stay Petition) IA 1/2026(Implead Petition)	C. UDAYA BHASKER REDDY M V DURGA PRASAD Vs C.CHAKRADHAR REDDY	G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R20) SRINIVASA RAO MADIRAJU (R24) CH VENKATESHWARA REDDY (R16) N SAIDA RAO CH VENKATESHWARA REDDY (R15) G ANANDAM (R31) CHALAKANI VENKAT YADAV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R21) K GOVERDHAN REDDY G ANANDAM (R30) POTTIGARI SRIDHAR REDDY (R26) G ANANDAM (R29) POTTIGARI SRIDHAR REDDY	RANGA REDDY RR-1,11,12- Returned unserved as- Out of state RR-2,14,22 & 25- Served RR-3,10- Returned unserved as- No such person RR-4 & 5- died vide C.T. RR- 6,8,9,17,18,19, 27,28-NS NOT YET RETURNED R-7-Expired as per postal endorsement R-13-Returned unserved as- Left R-15,16-App. by K.Goverdhan reddy (382) RR-20,21- App.by G.Narendar Reddy (16253) R-23-Returned unserved as- Not claimed R-24-App. by Chalakanj Venkat Yadav (9467) R-26-App. by Pattigari Sridhar Reddy (6622) RR-29,30,31- App. by G.Anandam (1339) RR-32 & 33- REFUSED- VIDE MEMO FILED USR NO.11835/202 0 IN IA NO.1/2018 MEMO FILED VIDE USR NO.17675/202 0(TRACK RECORD PROPOSED RESPONDEN ETS)IN IA NO.1/2018 Memo filed vide USR No 7697/2020 Datrd 04/02/2020. MEMO FILED VIDE USR NO.46728/202 0 MEMO FILED VIDE USR NO.113074/20 24 MEMO FILED VIDE USR NO.57520 OF 2025
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8	AS/194/2018 IA 2/2018(Injunction Petition) IA 1/2026(Implead Petition)	C MURALIDHAR REDDY Vs C.CHANDRA SEKHAR REDDY AND 31 OTHERS	SURESH BHAKTULA	N SAIDA RAO RAJESHWAR REDDY CHEEMARLA (R10) SRINIVASA RAO MADIRAJU (R22) POTTIGARI SRIDHAR REDDY (R24) KARRI MURALI KRISHNA (R9) CH VENKATESHWARA REDDY (R14) CH VENKATESHWARA REDDY (R13)	RANGA REDDY RR- 1,4,78,17,20,2 1,23,28,29,31 & 32-SERVED RR-2 & 3-DIED VIDE C.T. RR-5,6,13-(DECEASED)VIDE POSTAL ENDORSEME NT R-9-APP BY M/S K.MURALI KRISHNA R-10-APP BY M/S RAJESHWAR REDDY CHEEMARLA R-22-APP BY M/S SRINIVASA RAO MADIRAJU R-14-APP BY CH.VENKATE SHWARA REDDY RR- 11,15,18,19,27 & 30-(INSUFFICIENT - ADDRESSES)VIDE POSTAL ENDORSEME NT FORIEGN COVERS ALONG WITH FORIEGN ACK FORMS IN - TO SUFFICIENT STAMPS MAY BE AFFIXED FOR RR-25 & 26 RR-12 & 16- NS NOT YET RETURNED R-24-APP BY M/S P.SRIDHAR REDDY MEMO FILED VIDE USR NO.95298 OF 2025
9	AS/1257/2017 IA 3/2025(Receive Addl. Document) AS/1231/2017	Polasa Bharathi Vs Adulapuram Umadevi , Umamaheshwari,	P SHRAVAN KUMAR GOUD	M V PRAVEEN KUMAR VIJAYALAKSHMI PALADUGU (R5) A VENKATESH (R7) VIJAYALAKSHMI PALADUGU (R6)	KARIMNAGAR RR-8 NOTICE SERVED PROOF OF SERVICE NOT FILED COUNTER AFFIDAVIT FILED VIDE USR NO.47551/202 6

10	AS/1231/2017 IA 2/2025(Injunction Petition) IA 1/2026(Additional Documents Petition)	POLASA RAMBABU, Vs ADULAPURAM UMADEVI , UMAMAHESHWARI,	PRAMOD MALIGI	M V PRAVEEN KUMAR VIJAYALAKSHMI PALADUGU (R5) P SHRAVAN KUMAR GOUD (R8) P SHRAVAN KUMAR GOUD (R9) VIJAYALAKSHMI PALADUGU (R6) P SHRAVAN KUMAR GOUD (R7)	KARIMNAGAR RR-1 TO 3- APP BY M/S.G.SATISH BABU RR-6-NS NOT YET RETURNED RR-7 TO 9- APP BY M/S P.SHRAVAN KUMAR GOUD BATTU DUE WITH A PETITION DETAILED AND CORRECT ADDRESSES FOR RR-6 PAPER BOOK IS PREPARED LOWER COURT RECORD FILED VIDE USR NO.58182/202 6 COUNTER AFFIDAVIT FILED VIDE USR NO. 90543/2026
11	CCCA/406/2018 IA 1/2018(Stay Petition)	LALCHAND CHOUDARY Vs SOBANWALE CHAGANLAL YADAV (DIED)	VENKATESWARLU SANISETTY	DAMODAR MUNDRA (R2)	HYDERABAD RR-2 to 7: App by Sri M. Damodar, Advocate. citation filed vide usr no.120062/202 4.

12	AS/1611/2018 IA 2/2018(Injunction Petition) IA 1/2021(Implead Petition)	IREDDY BAKKAMMA AND ANOTHER Vs BARAJU MADHAVA REDDY (DIED) AND 12 OTHERS	K JAGADISHWAR REDDY	I RAMANA REDDY (R5) I RAMANA REDDY (R9) I RAMANA REDDY (R6) I RAMANA REDDY (R7) CH KOTESWARA RAO (R12) I RAMANA REDDY (R3) CH KOTESWARA RAO (R11) I RAMANA REDDY (R10) G L NARASIMHA RAO I RAMANA REDDY (R8) I RAMANA REDDY (R4) I RAMANA REDDY (R2)	KARIMNAGAR R-1- DIED VIDE C.T. RR-2 TO 10- APP BY M/S RAMANA REDDY R-11- RETURNED UNSERVED(P ARTY LEFT) RR-12 & 13- SERVED RR-27 & 28- APP BY M/S CH.KOTESWA RA RAO R-31 App-by C.Rohini Smitha (16467) (Implead Petition in IA.No.1 of 2021) vide USR No. 52683 of 2022 1)COUONTER AFFIDAVIT FILED VIDE USR NO.61136/202 2 2)COUNTER AFFIDAVIT FILED VIDE USR NO.79728/202 2 3)COUNTER AFFIDAVIT FILED VIDE USR NO.21380/202 3. PROOF OF SERVICE FILED VIDE USR NO.99817/202 3. I RAMANA REDDY FOR PROPOSED RESPONDEN TS NO 25 AND 26 VIDE USR NO 78385 OF 2022. R31 app by C.Rohini Smitha in IA No.01/2021 as per court order dated: 13.08.2025.
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13	AS/1668/2018 IA 3/2019(Implead Petition) AS/54/2019	Kangiri Shivaram Vs K. Naridan Goud , Anand Goud	N MUKUNDA REDDY RAVI	P PRATAP P VENKAT REDDY (R6) CH VENKAT RAMAN PALLE SRIHARINATH (R9) CH VENKAT RAMAN (R4)	MEDAK R-1-APP BY SRI K.SATYANAR AYANA MURTHY R-2-DIED VIDE C.T. R-3-NS NOT YET RETURNED R-4-App. by Ch. Venkata Raman (9537) vide SR No.31643/2019 R-5-DIED PER LRS OF RR-10 TO 12 R-6- App. by P.Venkat Reddy R-7-Returned UNSERVED as \\\"Address left\\\" R-8- RETURNED UNSERVED- NO SUCH PERSON IN THIS ADDRESS R-9-App. by Palle Sriharinath (9456) vide SR No.94710/2019 . R-10-NS NOT NOT YET RETURNED R-11- RETURNED UNSERVED- ABSENT R-12- RETURNED UNSERVED- NO SUCU PERSON IN THIS ADDREASS RR-13 TO 15-\\\" SERVED \\\"VIDE PROOF OF MEMO FILED USR NO.76102/201 9 IN IA NO.3/19 MEMO FILED VIDE USR NO.65058/202 6
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14	AS/54/2019 IA 2/2019(Condone Delay Petition) IA 3/2019(Stay Petition)	KANIGIRI AMRUTHA(DIED PER LRS) AND 4 OTHERS Vs K. NANDAN GOUD,ANAND GOUD AND 10 OTHERS	P VENKAT REDDY	P PRATAP KURITI BHASKARA RAO (R11) N MUKUNDA REDDY RAVI (R7) N MUKUNDA REDDY RAVI (R8) N MUKUNDA REDDY RAVI (R6) CH VENKAT RAMAN (R4) N MUKUNDA REDDY RAVI (R5)	MEDAK R-2-DIED VIDE C.T. R-3- SERVED VIDE MEMO FILED USR NO.14687/19 R-4-APP BY CH.VENKATA RAMAN RR-5 TO 8- APP BY M/S H.VENUGOPA L R-10 SERVED VIDE POSTAL ENDORSEME NT R-9-PARTY LEFT VIDE MEMO FILED USR NO.11762/19 MEMO FILED VIDE USR NO.65205/202 6 MEMO FILED VIDE USR NO. 104261/2026
15	AS/1718/2018 IA 3/2018(Miscellaneous Petition)	Gadeela Padmamma Vs Gadeela malla reddy	N MANOHAR	J C FRANCIS	MEDAK R3 R6 UNSERVED ,,:RR-1 & 2- APP BY MR.J.C.FRAN CIS RR-3 & 6-DIED VIDE C.T. RR-4,5,7 & 8-" SERVED \"AS PER MEMO FILED VIDE USR NO.96744/18 MEMO FILED VIDE USR NO.152763 OF 2025
16	AS/431/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Suspension Petition) AS/1238/2018	Paynala Shekaraiah , Shekar Vs Durgam Rajender	KRISHNA KISHORE KOVVURI	PRATUSHA BOPPANA	WARANGAL R1-App byPratusha Boppana R2-Notice returned as "Party Expired" vide postal endorsement RR3 to 5-Not necessary parties vide C.T Affidavit filed vide USR No.51299/2019 Memo filed vide USR No.56896/2019

17	AS/1238/2018 IA 2/2018(Receive Docs Petition) IA 1/2024(Injunction Petition) IA 1/2026(Fix an Early Date)	D RAJENDER Vs P SHAKARAIAH	PRATUSHA BOPANA	VANAM VISHWANATHAM GP FOR APPEALS (R3) GP FOR APPEALS (R4) GP FOR APPEALS (R5)	WARANGAL R2 R3 R4 R5 UNSERVED ...R-1-APP BY SRI V.VISWANAD HAM RR-2 TO 5- NOT NECESSARY PARTIES VIDE C.T. PAPER BOOK FILED VIDE USR NO. 94698/2026
18	AS/535/2019 IA 5/2019(Addl. Evidence Petition) IA 1/2021(Direction Petition) IA 1/2025(Condone Delay Petition) IA 2/2025(Set Aside Abatement) IA 3/2025(L R Petition)	Mekam Narsimha, And 10 Others Vs Mekam Veeraiah, And 4 Others	DHANA LAKSHMI TALLAPALEM	S VIJAYA PRASHANTH (R5) S VIJAYA PRASHANTH (R2) S VIJAYA PRASHANTH (R4) S VIJAYA PRASHANTH (R3)	RANGA REDDY R-1-DIED PER LRS OF RR-6 TO 10 RR-2 TO 5- APP BY M/S S.VIJAY PRASHANTH CAVEAT FILED(4030) RR-6 TO 10- PROOF OF MEMO FILED USR NO.65819/202 0 Counter filed by Respondent vide USR No.60670/2019 MEMO FILED VIDE USR NO.80877/19 COUNTER FILED VIDE USR NO.81484+814 86+81488/19 MEMO FILED VIDE USR NO.23009/202 1 Memo filed vide USR No.11322/2023 MEMO FILED VIDE USR NO.8815/2020 COUNTER FILED VIDE USR NO.65820/201 9 COUNTER AFFIDAVIT FILED VIDE USR NO.100729/20 23. APPELLANTS- MEKAM YELLAIAH AND OTHERS APPELLANT NO.1-DIED APPELLANT NO.2 TO 5 & 7 TO 11-NS- NOT YET RETURNED. APPELLANT NO.6-NS- RETURNED AS INSUFFICIENT ADDRESS- AS PER POSTAL ENDORSEME NT.

19	AS/96/2021 IA 1/2021(Injunction Petition) IA 2/2021(L R Petition) IA 1/2024(Receive Docs Petition) IA 2/2024(Miscellaneous Petition) IA 1/2025(Miscellaneous Petition) IA 2/2025(Receive Docs Petition)	M.Eeshwar and 3 Others Vs Dwarakapudi Raghava Reddy and 8 Others	CH SIVA REDDY D JAGADESHWAR RAO	K RAVI MAHENDER (SC FOR GHMC) (R7) K RAVI MAHENDER (SC FOR GHMC) (R8)	RANGA REDDY RR-6 - ADDRESSEE LEFT W/I-VIDE MEMO FILED USR NO.41402/202 1 RR-4,5,8 & 9- SERVED-VIDE MEMO FILED USR NO.41402/21 COUNTER AFFIDAVI FILED VIDE USR NO.78093/21 MATERIAL PAPERS FILED VIDE USR NO 47470/2025. WRITTEN SUBMISSION FILED VIDE USR NO.70113 OF 2026
20	AS/110/2021 IA 2/2021(Condone Delay in Rep) IA 3/2021(Suspension Petition) IA 1/2026(Compromise Petition) IA 2/2026(Compromise Petition)	MuppaSanjeeva Reddy and 2 others Vs RavulaVimalamma and 2 others	T SURYA SATISH	K JAGADISHWAR REDDY	NALGONDA RR-1 & 3-APP BY M/S K.JAGADISHW AR REDDY R-2- SERVED(INDI A POST TRACKING STATUS)MEM O FILED VIDE USR NO 29820/2021 DATED 09/06/2021.
21	AS/291/2021 IA 2/2021(Stay Petition)	Yallabandi Muthyalakshmi, And Another Vs Kasireddy Kodanda Ramaiah, And Another	RAVI KONDAVEETI	KIRAN PALAKURTHI	RANGA REDDY R-1- (SERVED)AS PER PROOF OF MEMO FILED VIDE USR NO.159/2022 R-2-DIED VIDE C.T. 1)MEMO FILED VIDE USR NO.4791/2022 2)COUNTER FILED VIDE USR NO.90349/202 2

22	AS/14/2023 IA 1/2023(Injunction Petition) IA 1/2026(Direction Petition)	Smt. Sajida Khanam Vs Joseph Kurien and 2 others	PASHAM MOHITH	SURESH SHIV SAGAR (R4)	RANGA REDDY PROOF OF SERVICE FILED VIDE USR NO.74302/202 3 R-2 NOTICE RETURNED UNSERVED AS PER POSTAL ENDORSEME NT ADDRESS CANNOT BE LOCATED. RR-1 AND 3 NOTICE SENT NOT YET RETURNED COUNTER AFFIDAVIT FILED VIDE USR NO.49650/202 6
23	AS/50/2023 IA 1/2023(Direction Petition)	Aetigadda Venkat Reddy and another Vs Aetigadda Dr.Narsimha Reddy	V HANUMANTH RAO	MATURI MURTHY MAAN .. TMP (R3)	NAGARKURN OOL CAVEAT FILED BY M/S S.MOHAN DEVIDHAS FOR R-3 R-1-MEMO FILED VIDE USR NO.120602/20 23 R-2-BATTA DUE R-3-APP. BY M/S.S.MOHAN DEVIDHAS R-4-SERVED
24	AS/504/2023 IA 2/2023(Injunction Petition) IA 1/2026(Receive Docs Petition)	Vundrametla Bhushaiah Vs Cherupalli Sushela	A JAGAN	G RAVI CHANDRA SEKHAR PALIVELA SATYARAJA BABU (R2) PALIVELA SATYARAJA BABU (R3)	BHADRADRI KOTHAGUDE M RR-1 TO 3- APP BY M/S G RAVI CHANDRA SEKHAR PROOF OF SERVICE FILED VIDE- USR NO.120325/20 23. PROOF OF SERVICE FILED VIDE USR NO.38674/202 4. PROOF OF SERVICE FILED VIDE USR NO. 101421/2026

FINAL HEARING

25	AS/469/2017 IA 1/2022(Vacate Stay Petition) AS/560/2017	NADELLA VIDYASAGAR, Vs DR.M.RAJAGOPAL REDDY,	ARUVA RAGHURAM MAHADEV	GANTA RAMAKRISHNA PILLIX LAW FIRM (R12) PILLIX LAW FIRM (R10) LAXMINARAYANA ALISHETTY PILLIX LAW FIRM (R11)	MAHABUBNA GAR RR1 TO 6-APP BY GANTA RAMAKRISHN A R7 TO 9-NOT NECESSARY PARTIES VIDE C.T. MEMO FILED VIDE USR NO.94431/202 4 MEMO FILED VIDE USR NO. 119884/2024.
26	AS/560/2017 IA 1/2022(Vacate Stay Petition)	A. VIJAYA KUMAR (DIED PER LRS APPELLANT NOS.3 TO 5) Vs DR M RAJAGOPAL REDDY	PILLIX LAW FIRM	GANTA RAMAKRISHNA PANASIA ADVOCATES AND CONSULTANTS (R35) P DHARMESH (R7)	MAHABUBNA GAR RR1 TO 6-APP BY GANTA RAMAKRISHN A R7-APP BY P DHARMESH R8-SERVED AS PER MEMO FILED VIDE USR NO.2104/2017 MEMO FILED VIDE USR NO.94432/202 4 MEMO FILED VIDE USR NO.119885/20 24.
27	CCCA/278/2018	BADRUNNISA BEGUM Vs RASHEEDA SULTANA	DAMODAR MUNDRA	MOHD ISMAIL	HYDERABAD R4 R5 R6 R7 UNSERVED ,:: MEMO FILED VIDE USR NO.3284 OF 2026 COUNTER AFFIDAVIT FILED VIDE USR NO 74573/2026
28	AS/745/2018	Mangali Venkataiah(Died) and others Vs Peddagolla Srinivasulu	M RADHAKRISHNA L HARISH RAJESH MADDY	VSRMV PRASAD SANAKA	MAHABUBNA GAR R-1-APP BY SRI V.S.R.M.S.PR ASAD SANAKA RR-2 TO 8- SERVED-AS PER MEMO- FILED USR NOS.39673+40 701+46380+51 444/18 WITHDRAWL MEMO FILED VIDE USR NO.119537/20 22 MEMO FILED VIDE USR NO.16275/202 3

29	AS/2079/2018	Goli Srihari, Vs Margam Vishwanatham	V HARI HARAN SRIKANTH HARIHARAN	KIRAN REDDY MALLARAPU	KARIMNAGAR SR-APP BY KIRAN REDDY MALLARAPU MEMO FILED VIDE USR NO.65467/202 4.
30	AS/227/2022 IA 1/2024(Vacate Stay Petition)	K.S.L.S.S. Seetha Rama Raju Vs C. Seshagiri	M V DURGA PRASAD	K SARVA BHOUMA RAO	MEDCHAL- MALKAJGIRI SR-APP MEMO FILED VIDE USR NO.94463/202 2
31	AS/104/2023	Dagde Shattiba, Vs Dagde Maisaji , Maisa,	D PADMAVATHI	K SARALA MAHENDER REDDY (R3) NARESH REDDY CHINNOLLA (R2)	NIRMAL R-1-DIED VIDE C.E. RR-2 & 8-(SERVED)VIDE MEMO FILED- USR NO.40984/202 3 RR-3 TO 5- APP BY M/S K.SARALA MAHENDER REDDY RR-6 & 7-(PPOSTAL TRACKING REPORT)VIDE- MEMO FILED USR NO.40984/202 3 PROOF OF SERVICE NOT FILED AS PER COURT ORDER DATED: 23.06.2023 TILL TODAY.
32	AS/408/2023	V. Rajender Reddy Vs V. Pedda Laxma Reddy	PALLE SRINIVASA REDDY	CHAITHANYA K	MAHABUBNA GAR R-1-DIED VIDE C.T.(PER LRS OF R-2) CAVEAT FILED BY M/S CHAITHANYA. K FOR R-2 RR-3 TO 5- NOT NECESSARY PARTIES VIDE C.T.